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(2018) 07 DEL CK 0398

In the Delhi High Court

Case No : MAC.APP. 544, 624 OF 2016

Shri Ram General Insurance Co Ltd & Ors APPELLANT

Vs

Munesh Arya & Ors RESPONDENT

Date of Decision : 20-07-2018

Acts Referred:

Citation : (2018) 07 DEL CK 0398

Hon'ble Judges : SUNIL GAUR, J

Bench : Single Bench

Final Decision : Diposed Off

Judgement

S.No.,Name of heads,Amount

1.,Loss of dependency/ contribution to the family,"Rs.

7,69,860/-

2.,Loss of consortium,"Rs.

1,00,000/-

3.,Loss of love and affection,"Rs.

2,50,000/-

4.,Loss of estate,"Rs.

1,00,000/-

5.,Funeral Â Â Â Â Â Â Â Â Â Â and Â Â Â Â transportation expenses,"Rs.

25,000/-

Â,"Â Â

Total","R s . 12,

44,860/-

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S.No.,Name of heads,Amount

1.,Loss of dependency,"Rs.

14,62,500/-

2.,Loss of consortium,"Rs.

40,000/-

4.,Loss of estate,"Rs.

15,000/-

5.,Funeral expenses,"Rs.

15,000/-

Â,"Â Â

Total","Rs.

15,32,500/-

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